

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI.

OA-2445/94

New Delhi this the 3rd day of August, 1999.

Hon'ble Smt. Lakshmi Swaminathan, Member(J)
Hon'ble Sh. S.P. Biswas, Member(A)

Sh. Vipan Kumar,
S/o Sh. Om Prakash,
Vill. Balota, Teh. Palampur,
Distt. Kangra(HP). Applicant

(through Sh. D.K.Sinha-Not present even on second call)

versus

1. Union of India through
Secretary, Ministry of
Environment & Forest,
Paryavaran Bhavan,
CGO Complex, Lodi Road,
New Delhi-3.
2. The State of Himachal Pradesh
through the Chief Secretary,
Government of Himachal Pradesh,
Government Secretariat, Shimla. Respondents

(through Sh. VSR Krishna, advocate)

ORDER(ORAL)

Hon'ble Smt. Lakshmi Swaminathan, Member(J)

The applicant is aggrieved by the action of the respondents in allocating ~~to~~ him to West Bengal cadre. He claims that he was entitled to be allocated to Himachal Pradesh cadre as per his rank and position in the Civil Services Examination of 1991.

2. None has appeared for the applicant even on the second call. We have carefully perused the records and heard Shri VSR Krishna, learned counsel for respondents.

3. Today we have disposed of similar cases bearing OA Nos. 2094/94 (Namburi Jawahar Babu Vs. U.O.I.) 2444/94 (Avinash M. Kanfade Vs. U.O.I.) which involved similar issues, facts and reliefs. For the reasons given therein we find no merit in this application. The same is accordingly disposed of. No order as to costs.

S.P. Biswas

(S.P. Biswas)
Member(A)

Lakshmi Swaminathan

(Smt. Lakshmi Swaminathan)
Member(J)

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